

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT)(Ins) No. 886 of 2019

IN THE MATTER OF:

Umaia Shanmuga Pandian & Anr.

...Appellants

Versus

**EPC Constructions India Ltd.
(Formerly known as Essar Projects India Ltd)
Through its Resolution Professional
Mr. Abhijit Guhothakurta**

...Respondent

Present

**For Appellant: Mr. Vikram Mehta, Ms. Malvika Kalki, MS. Natabrata
Bhattecharya, Ms. Debovina Roy and Mr. Pranav Sarthi,
Advocates.**

**For Respondent: Mr. Nakul Sachdeva and Mr. Aakarshan Sahay, Advocates
for R-1.**

ORDER

12.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 17th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthy Narahari]
Member (Technical)

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